

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**37. C.P. (IB)-1157(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - Bank of Maharashtra Through Resolution  
Professional Mr. Mangesh Vitthal Kekre  
V/s  
Brij Maheshwari**

**Section: 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv Vedanshi Shah i/b Mahlakshmi Ganpathy appeared for the Resolution Professional through VC. Due to paucity of time the matter could not be taken up. List this matter on **25.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**